

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 125
CAA-26/(ND)/2021**

IN THE MATTER OF:

Donriver India Pvt. Ltd. And Ciena Communications**Applicant**

Order under Section 230-232

Order delivered on 02.07.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the Official Liquidator seeks and is granted time to file report after receiving the response on the query raised by the official liquidator. None appears for the Income Tax Department and RD. Let, both the Departments file their response within three weeks.

List on 29.09.2021

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

Vaishali – 02.07.2021